

# PATNA HIGH COURT, PATNA

## NOTIFICATION

The 13<sup>th</sup> January, 2021

**No. 29 A** : The Judicial Officer of the cadre of Civil Judge (Senior Division), named in column no. 2 of the table given below is transferred and posted as Sub Judge-cum-A.C.J.M. in the Judgeship to be stationed ordinarily at the station mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section (11) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the Officer named below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the concerned District, provided that he shall work in such a way that his disposal of Civil and Criminal matter must be in the ratio of 30:70.

Sl. No.	Name of the officer, designation and present place of posting (with Judgeship)	(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred
1.	2.	3
1.	Sri Sarvesh Kumar Mishra Sub Judge-cum-A.C.J.M., Motihari (East Champaran)	a) Sub Judge-cum-A.C.J.M. b) Banka c) Banka

**By order of the High Court,**

Sd/- N.K. Pandey

**Registrar General**

**Memo No. 2513-2532 / Dated, Patna the 13<sup>th</sup> January, 2021**

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Finance Department (Personal Claim and Pay Fixation Cell-3), Government of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / I/c Registrar IT-cum-C.P.C., Patna High Court, Patna / I/c Registrar (Establishment),

Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, I/c Computer Cell, Patna High Court, Patna / Section Officer, I/c Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, I/c A.D. (Statistical) Section, Patna High Court, Patna / Section Officer, I/c Vigilance Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / District and Sessions Judge, East Champaran at Motihari / Banka for information **[and communication to the officer concerned.**

***The officer concerned may be directed to make over charge of his present assignment immediately on receipt of Court's notification so as to join his new assignment soon thereafter.***

***The posting of aforesaid officer as Sub Judge should be adjusted against the vacant Courts, if any, lying at the station and new Courts of Sub Judge may be created only when there is no such Court vacant from before].***

**[-] For D.Js. Concerned only**

**By order of the High Court**



**Registrar General**